## National Company Law Tribunal

## Allahabad Bench

CPNO. 19/ALD/20/7

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE COMPANY: MIS GIPL Buildens Put Ltd

SECTION OF THE COMPANIES ACT: 391/394 of the companies act of 1856

SI. NO.

Name

Designation

Representation

Signature

1. Shahid Kazo

- KULDEEP SINGL

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or behalf of o.c.

## CP NO.19/ALD/2017

Sh. Shahid Kazmi, Advocate for the petitioner. He informs that he has not received yet a copy of the judgment. Therefore, the case is adjourned for submitting a draft order on sanctioning the company scheme in prescribed format.

Hence, the matter be listed on 26th October, 2017.

Dated:09.10.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash